

M.No. 47/19

New No. 751/20

22.07.2020

The present matter has been taken up for hearing by way of video conferencing on account of lockdown due to Covid 19.

Present : None for decree holders

Mr. Ram Kumar, Ld. Counsel for judgment debtor no. 1

Mr. Sanjay Poddar, Ld. Senior Advocate with Ms. Pooja Kalra, Ld. Counsels for judgment debtor no.2

Mr. Ram Singh Parte from Ward 52(4), New Delhi, Income Tax Department

Mr. Manmohan Singh Bisht from Ward 4(2), Income Tax Department

Ms. Jayati Jaidka, Local Commissioner

To come up alongwith connected case on 28.07.2020 at 02:00 PM.

SHIRISH
AGGARWA
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by SHIRISH
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Date: 2020.07.22
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(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
22.07.2020

E. No.159/19

New No.779/19

22.07.2020

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 26.11.2020.

SHIRISH
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(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
22.07.2020

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E. No.101/16

New No.80800/16

22.07.2020

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 26.11.2020.

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Date: 2020.07.22
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(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
22.07.2020

E. No.100/16

New No.80814/16

22.07.2020

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 26.11.2020.

SHIRISH
AGGARWAL

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SHIRISH AGGARWAL
Date: 2020.07.22
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(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
22.07.2020